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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 196/9/NCLT/AHM/2017

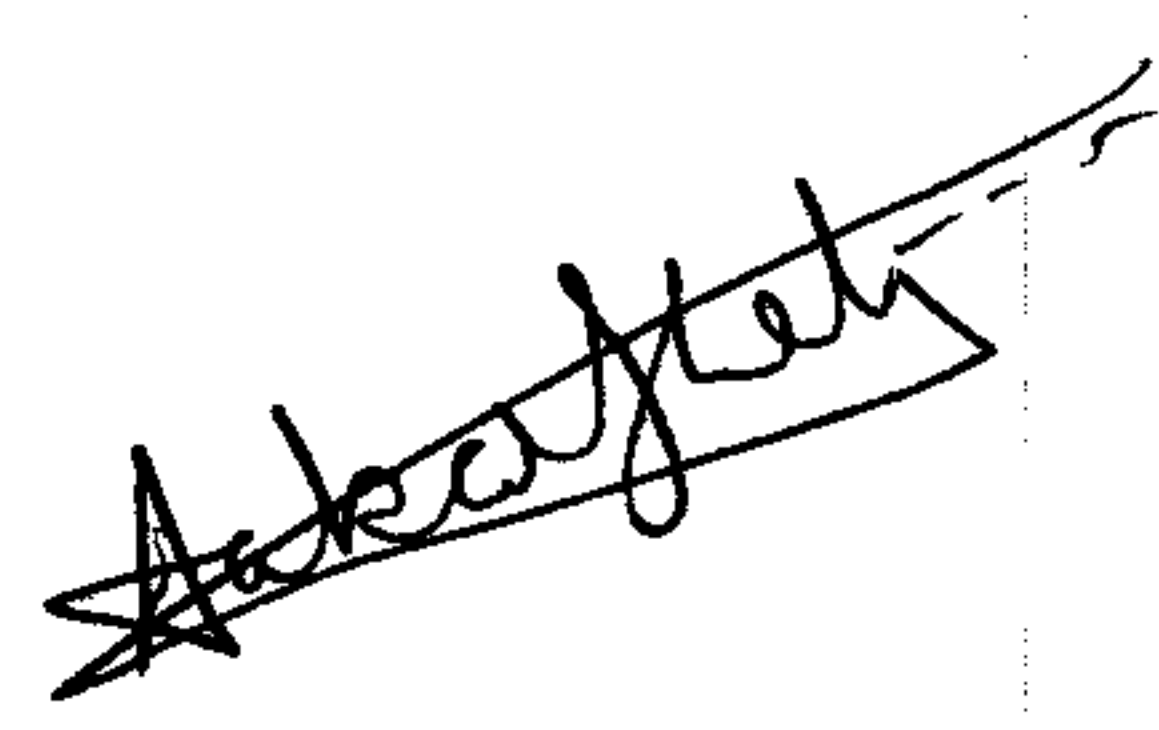
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018**

Name of the Company: J J Plastalloys Pvt Ltd.
V/s.
R.R. Polynet Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Aakarsh Shah	Advocates -	Operational Creditor	
2.	Krina R. Parekh for & on behalf of A.R. Sheth & Associates Arjun Sheth			

ORDER

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b Learned Advocate Mr. Arjun Sheth present for Operational Creditor/Petitioner. None present for Respondent.

Petitioner filed unserved cover addressed to the Respondent.

Respondent shall file its objection if any serving a copy in advance to other side.

List the matter on 12.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of February, 2018.